

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 21495/2021

BAJRANGI

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 124823/2022 - CONDONATION OF DELAY IN REFILING / CURING
THE DEFECTS)

Date : 03-11-2022 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AJAY RASTOGI
[IN CHAMBERS]

For Petitioner(s) Mr. Gaurav, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

IA No. 124823/2022

Delay in refiling the Special Leave Petition is condoned.

The application is disposed of.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(MONIKA DEY)
COURT MASTER